

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :25/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u></b>				
<b><u>565-ADMISSION-CODE-ILLIQUIDSTOCKOPTIONS-11.05 AM</u></b>				
1	SEBI Appeal	631/2021	AAY JAY CONSULTANTS AND INVESTMENTS PVT. LTD. Vs. SEBI	Ms. Anjali Agrawal, Advocate
<b><u>584-ADM-COURTCODE-MANIPULATIONMAHAVIR-11.10 AM</u></b>				
2	SEBI Appeal	655/2021	Smt. GOWDANAKUNTA SHILPA Vs. SEBI	Gowdanakunta Shilpa
Sub Matter :		Misc. Application/0001220/2021		
Sub Matter :		Misc. Application/0001221/2021		
	Misc. Application	1220/2021	Smt. GOWDANAKUNTA SHILPA-DELAY Vs. SEBI	Gowdanakunta Shilpa
(Main Matter Number :SEBI Appeal/0000655/2021)				
	Misc. Application	1221/2021	Smt. GOWDANAKUNTA SHILPA-STAY Vs. SEBI	Gowdanakunta Shilpa
(Main Matter Number :SEBI Appeal/0000655/2021)				
<b><u>585-ADMISSION-COURTCODE-URJAOFFMARKET-11.15 AM</u></b>				
3	SEBI Appeal	656/2021	M/S NANDANVAN COMMERCIAL PRIVATE LIMITED Vs. SEBI	Mr.Yogesh Kumar Goyal, Director

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<b><u>208-ADMDISPOSAL-COURTCODE-PUBLICISSUE-AT11.20 AM</u></b>				
4	SEBI Appeal	209/2018	Sanket Investment and Marketng Ltd. and Others Vs. SEBI	Nimay Dave, Adv. i/b Alliance Law  Anubhav Ghosh,Adv. i/b The Law Point
<b><u>305-ADMDISPOSAL-COURTCODE-SHORTSELL-AT 11.30 AM</u></b>				
5	SEBI Appeal	505/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	506/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	137/2021	JITENDRA PRATIHAST Vs. SEBI	Vis Legis Law Practice, Advocates  ELP
	Sub Matter :	Misc. Application/0000221/2021		
	Sub Matter :	Misc. Application/0000519/2021		
A/W	SEBI Appeal	138/2021	JITENDRA PRATIHAST Vs. SEBI	Vis Legis Law Practice, Advocates  ELP
	Sub Matter :	Misc. Application/0000222/2021		
	Sub Matter :	Misc. Application/0000520/2021		
	Misc. Application	221/2021	JITENDRA PRATIHAST-DELAY APPLICATION Vs. SEBI	Vis Legis Law Practice, Advocates
			(Main Matter Number :SEBI Appeal/0000137/2021)	
	Misc. Application	222/2021	JITENDRA PRATIHAST-DELAY APPLICATION Vs. SEBI	Vis Legis Law Practice, Advocates
			(Main Matter Number :SEBI Appeal/0000138/2021)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	519/2021	JITENDRA KUMAR PRATIHAST-APPLICATION FOR WAIVER OF COST Vs. SEBI (Main Matter Number :SEBI Appeal/0000137/2021)	Vis Legis Law Practice, Advocates
	Misc. Application	520/2021	JITENDRA KUMAR PRATIHAST-APPLICATION FOR WAIVER OF COST Vs. SEBI (Main Matter Number :SEBI Appeal/0000138/2021)	Vis Legis Law Practice, Advocates
<b><u>286-ADMISSION DISPOSAL-COURTCODE-AKSHSEBI-11.40 AM</u></b>				
6	SEBI Appeal	534/2019	P. F. Sundesha and Others Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	535/2019	Saksh Otifibre Ltd. Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	536/2019	Dr. Kailash Chaudhari Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal <b>LEAD MATTER</b>	438/2020	Aksh Optifibre Ltd Vs. SEBI	DMD Advocates
A/W	SEBI Appeal	439/2020	Dr. KAILASH S. CHOUDHARI Vs. SEBI	DMD Advocates
A/W	SEBI Appeal	440/2020	P. F. SUNDESHA AND OTH Vs. SEBI	DMD Advocates

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<b><u>299-DISPOSAL-COURTCODE-ISSUANCEOFCD-AT 11.50 AM</u></b>				
7	SEBI Appeal	134/2020	Sunshine India Land Developers Ltd. and Ors. Vs. SEBI	i/b. Prakash Shah and Associates  i/b. The Law Point
<b><u>83-ADMDISPOSAL-COURTCODE-CIRCULARSCRA-11.55AM</u></b>				
8	SEBI Appeal	391/2020	Kantilal Chhaganlal Securities Pvt. Ltd. Vs. SEBI	Vox Law  Vidhii Partners
<b><u>264-ADMDISPOSAL-COURTCODE-NEWHIGHPRICE-AT-12 NOON</u></b>				
9	Misc. Application	419/2020	Rajesh Agarwal Vs. SEBI	Ajay Law Associates  ELP
(Main Matter Number :SEBI Appeal/0000427/2020)				
	SEBI Appeal	427/2020	RAJESH AGARWAL Vs. SEBI	Mr. AJAY K.J.PANICKER Advocate Adv. Abhiraj Arora
Sub Matter : Misc. Application/0000419/2020				
<b><u>320-ADMDISPOSAL-COURTCODE-DFSLODR-AT 12.10 PM</u></b>				
10	Misc. Application	553/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI AND ANR.	GAGRATS ADVOCATES AND SOLICITORS  K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000311/2021)				
	SEBI Appeal	311/2021	Kirloskar Brothers Ltd Vs. Securities and Exchange Board of India and Anr.	Mr. Janak Dwarkadas, Senior Advocate i/b K. Ashar and Co.
Sub Matter : Misc. Application/0000553/2021				
<b><u>381-ADMDISPOSAL-COURTCODE-WTMDISGORGMENT-12.20 PM</u></b>				
11	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates

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A/W	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co.  Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
A/W	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter :		Misc. Application/0000778/2021		
<b><u>323-ADMISSION-COURTCODE-REDEMPTION-AT12.30 PM</u></b>				
12	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000440/2021)				
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000441/2021)				
A/W	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000757/2021		
A/W	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000758/2021		
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL  K. ASHAR AND CO
<b>LEAD MATTER</b>				
Sub Matter :		Misc. Application/0000986/2021		

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A/W	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
	Sub Matter :	Misc. Application/0000866/2021		
A/W	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
	Sub Matter :	Misc. Application/0000867/2021		
A/W	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
A/W	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		
A/W	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000869/2021		
A/W	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000870/2021		
A/W	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000871/2021		
A/W	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000872/2021		

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A/W	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000873/2021		
A/W	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000874/2021		
A/W	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000875/2021		
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
	(Main Matter Number :	SEBI Appeal/0000524/2021)		
A/W	SEBI Appeal	524/2021 ( /0000 )	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
	Sub Matter :	Misc. Application/0000890/2021		
	Misc. Application	986/2021	Shri S. Jain and Others- Intervener Vs. SEBI	Ms. Shruti Rajan Advocate  Mr. Atishay Jain, Advocate
	(Main Matter Number :	SEBI Appeal/0000443/2021)		